

DIVISION BENCH
COURT - II

P-117

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/114(KB)2023
IVN.P (IBC)/8(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	UCO BANK VS CHANDRA KANT KHEMKA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Rahul Auddy, Adv.] For UCO Bank

Mr. Aditya Gooptu, Adv.]

Mr. Shaunak Mitra, Adv.] For the Personal Guarantor

Mr. Aditya Kanodia, Adv.]

Ms. Suparna Sardar, Adv.]

Mr. Rajesh Kumar Agrawal, RP] For the Resolution Professional

Ms. Pooja Agrawal, Adv.]

Ms. Urmila Chakraborty, Adv.] For the Intervenor

Ms. S. Dey, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. Ld. Counsel for the PG seeks enlargement of time to file objection to the report filed by the RP. At request 7 days time as a last and final chance is granted to file objection to the report filed by the RP.
3. List this matter on **12.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**